

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 16/139/13**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

**NAME OF THE COMPANY : M/s. Reebok India Company 211(1) & 211(2)**

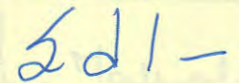
**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** Mr. Niraj Singh and Mr. Alok Srivastav, Advocates for  
the petitioner

**ORDER**

Request for adjournment is being made by the Ld. Counsel for the  
applicant. At his request, adjourned to 10.04.2017.



**(Ina Malhotra)**  
**Member Judicial**